

sort of definition of more sedition can be put? That is what he has asked. Will it include what he has said now?

PROF. K. K. TEWARY : What is the definition of the word 'sedition'?

(Interruptions)

PROF. MADHU DANDAVATE : To raise him to his feet, we have to use our lung power. (Interruptions).

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : Sir, on matters of sedition we wanted to bring forward a Bill before this House, but it took some time and that is why it has not been possible for us to bring that Bill. But we would like to take immediate action in the matter.

MR. SPEAKER : Will that include 'sedition' to which he sought explanation? Is that also a sedition?

SHRI S. B. CHAVAN : I will have to examine that. I can't straightaway say anything now.

PROF. MADHU DANDAVATE : Mr. Home Minister, include both Prof. Tewary and me, not in the sedition, but in the question that has been raised.

SHRI BASUDEB ACHARIA (Bankura) : Sir, today at 6.00 A.M. in Hindi news bulletin, it was read out that Mr. Niren Ghosh died. If was not Mr. Niren Ghosh, but it was Mr. Naren Ghosh who died. There was a confusion.

MR. SPEAKER : I am also confused. He is a good friend of mine.

PROF. MADHU DANDAVATE : He is only reminding you that no obituary reference should be made!

MR. SPEAKER : No, no. I was taken aback when he said that. You know in the Seventh Lok Sabha, we were both the long and short of Parliament! Now, Papers to be laid on the Table of the House.

11.08 hrs.

PAPERS LAID ON THE TABLE

[English].

Annual Administrative Report of Delhi Development Authority for 1983-84; Review on the working of Delhi Development Authority for 1983-84 and Statement for delay in laying these papers

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : I beg to lay on the Table :

(1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority for the year 1983-84 under section 26 of the Delhi Development Act, 1957.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Delhi Development Authority for the year 1983-84.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1001/85].

Annual Report of and Review on the working of National Institute of Educational Planning and Administration, New Delhi for 1983-84 and Statement for delay in laying these papers

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Educational Planning and Administration, New Delhi, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of

the National Institute of Educational Planning and Administration, New Delhi, for the year 1983-84.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1002/85].

Reports of Singhbhum Kshetriya Gramin Bank, Singhbhum (Bihar) for the year ended 31-12-83; Vidur Gramin Bank, Bijnor for the year ended 31-12-83; South Malabar Gramin Bank, Malappuram (Kerala) for the year ended 31-12-1983; Bastar Kshetriya Gramin Bank, Jagdalpur (M.P.) for the year ended 31-12-83, etc., etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) :

- (1) Report of the Singhbhum Kshetriya Gramin Bank, Singhbhum (Bihar), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1003/85].

- (2) Report of the Vidur Gramin Bank, Bijnor, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1004/85].

- (3) A Report of the South Malabar Gramin Bank, Malappuram (Kerala), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1005/85].

- (4) Report of the Bastar Kshetriya Gramin Bank, Jagdalpur (Madhya Pradesh), for the ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1006/85].

- (5) Report of the Tripura Gramin Bank, Agartala, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1007/85].

- (6) Report of the Prathama Bank, Moradabad (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1008/85].

- (7) Report of the Pragjyotish Gaonlia Bank, Kamrup (Assam), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1009/85].

- (8) Report of the Bardhaman Gramin Bank, Burdwan (West Bengal), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1010/85].

- (9) Report of the Sagar Gramin Bank, 24-Paraganas (W. Bengal), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1011/85].

- (10) Report of the Arunachal Pradesh Rural Bank, Pasighat, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1012/85].

- (11) Report of the Basti Gramin Bank, Basti (Uttar Pradesh) for the year ended 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1013/85].

- (12) Report of the Uttarbanga Kshetriya Gramin Bank, Coochbehar (West

- Bengal), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1014/85].
- (13) Report of the Marathwada Gramin Bank, Nanded for the year ended 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1015/85].
- (14) Report of the Rajgarh Kshetriya Gramin Bank, Biaora (Madhya Pradesh), for the year ended 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1016/85].
- (15) Report of the Kapurthala-Firozpur Kshetriya Gramin Bank, Kapurthala, for the year ended 31st December, 1983, together with the Accounts' and Auditors' Report thereon.
[Placed in Library. See No. LT-1017/85].
- (16) Report of the Shahjahanpur Kshetriya Gramin Bank, Shahjahanpur, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1018/85].
- (17) Report of the Kolar Gramin Bank, Kolar (Karnataka), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1019/85].
- (18) Report of the Vindhya Vasini Gramin Bank, Mirzapur (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1020/85].
- (19) Report of the Chhindwara-Seoni Kshetriya Gramin Bank, Chhindwara (Madhya Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1021/85].
- (20) Report of the Sarayu Gramin Bank, Lakhimpur Kheri (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1022/85].
- (21) Report of the Chandrapur-Gadchiroli Gramin Bank, Chandrapur (Maharashtra), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1023/85].
- (22) Report of the Nainital-Almora Kshetriya Gramin Bank, Nainital, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1024/85].
- (23) Report of the Chhatrasal Gramin Bank, Orai (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1025/85].
- (24) Report of the Kalpatharu Gramin Bank, Tumkur, (Karnataka), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1026/85].
- (25) Report of the Dewas-Shajapur Kshetriya Gramin Bank, Dewas (Madhya Pradesh), for the year ended the 31st December, 1983,

- together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1027/85].
- (26) Report of the Kakathiya Grammena Bank, Hanamkonda (Andhra Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1028/85].
- (27) Report of the Aurangabad-Jalna Gramin Bank, Aurangabad, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1029/85].
- (28) Report of the Cachar Gramin Bank Silchar (Assam), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1030/85].
- (29) Report of the Aligarh Gramin Bank, Aligarh, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1031/85].
- (30) Report of the Etah Gramin Bank, Etah, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1032/85].
- (31) Report of the Raigarh Kshetriya Gramin Bank, Raigarh (Madhya Pradesh), for the year ended the 31st December, 1983 together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1033/85].
- (32) Report of the Rushikulya Gramya Bank, Ganjam (Orissa), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1034/85].
- (33) Report of the Gomti Gramin Bank, Jaunpur (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1035/85].
- (34) Report of the Siwan Kshetriya Gramin Bank. Rajbanshi Nagar, Siwan, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1036/85].
- (35) Report of the Alwar Bharatpur Anchalik Gramin Bank, Bharatpur, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1037/85].
- (36) Report of the Devi Patan Kshetriya Gramin Bank, Gonda (Uttar Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1038/85].
- (37) Report of the Ka Bank Nogkyndong R. Khasi Jaintia, Shilling, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1039/85].
- (38) Report of the Gopalganj Kshetriya Gramin Bank, Gopalganj (Bihar), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1040/85].

- (39) Report of the Fatehpur (Uttar Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1041/85].
- (40) Report of the Banaskantha-Mehsana Gramin Bank, Patna (Gujarat), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1042/85].
- (41) Report of the Damoh-Panna-Sagar, Regional Rural Bank, Damoh, (M. P.), for the year ended the 31st December, 1983, together with the Accounts and Auditor's Report thereon.
[Placed in Library. See No. LT-1043/85].
- (42) Report of the Durg-Rajnandgaon Gramin Bank, Rajnandgaon (Madhya Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1044/85].
- (43) Report of the Allahabad Kshetriya Gramin Bank, Allahabad for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1045/85].
- (44) Report of the Kashi Gramin Bank, Varanasi (Uttar Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1046/85].
- (45) Report of the Kshetriya Kisan Gramin Bank, Mainpuri, (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1047/85].
- (46) Report of the Etawah Kshetriya Gramin Bank, Etawah (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1048/85].
- (47) Report of the Samastipur Kshetriya Gramin Bank, Samastipur (Bihar), for the year ended the 31st December, 1983 together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1049/85].
- (48) Report of the Kisan Gramin Bank, Budaun (Uttar Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1050/85].
- (49) Report of the Bareilly Kshetriya Gramin Bank, Bareilly (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1051/85].
- (50) Report of the Surguja Kshetriya Gramin Bank, Ambikapur (Madhya Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1052/85].
- (51) Report of the Sree Anantha Grammeena Bank, Anantapur (Andhra Pradesh) for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1053/85].
- (52) Report of the Krishna Grammeena Bank, Gulbarga (Karnataka), for the year ended the 31st December, 1983, together with the Accounts and Auditor's Report thereon.
[Placed in Library. See No. LT-1054/85].

- (53) Report of the Hardoi-Unnao Gramin Bank, Hardoi (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1055/85].
- (54) Report of the Pandyan Grama Bank, Sattur (Tamil Nadu) for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1056/85].
- (55) Report of the Monghyr Kshetriya Gramin Bank, Monghyr (Bihar), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1057/85].
- (56) Report of the Sultanpur Kshetriya Gramin Bank, Sultanpur (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditor's Report thereon.
[Placed in Library. See No. LT-1058/85].
- (57) Report of the Kshetriya Gramin Bank Hoshangabad, Hoshangabad (Madhya Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1059/85].
- (58) Report of the Cuttack Gramin Bank, Cuttack (Orissa), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1060/85].
- (59) Report of the Champaran Kshetriya Gramin Bank, Motihari (Bihar), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1061/85].
- (60) Report of the Barabanki Gramin Bank, Barabanki (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1062/85].
- (61) Report of the Malaprabha Grammeena Bank, Mruthyunjanagara (Karnataka), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1063/85].
- (62) Report of the Ballia Kshetriya Gramin Bank, Ballia (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1064/85].
- (63) Report of the Bhagirath Gramin Bank, Sitapur (Uttar Pradesh), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1065/85].
- (64) Report of the Cauvery Grammena Bank, Mysore, for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1066/85].
- (65) Report of the Puri Gramya Bank, Pipli (Orissa), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1067/85].
- (66) Report of the Mayurakshi Gramin Bank, Birbhum (West Bengal), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.
[Placed in Library. See No. LT-1068/85].

- (67) Report of the Jaipur Nagaur Anchali Gramin Bank, Jaipur (Rajasthan), for the year ended the 31st December, 1983, together with the Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-1069/85].

11.06 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following messages received from the Secretary General of Rajya Sabha :

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 10th May, 1985, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provision of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 17th May, 1985, agreed without any amendment to the Andhra Pradesh Legislative Council (Abolition) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 16th May, 1985."

11.07 hrs.

TERRORIST AND DISRUPTIVE ACTIVITIES (PREVENTION) BILL

[English]

THE MINISTER OF LAW AND JUSTICE (SHRI A. K. SEN) : I beg to move for leave to introduce a Bill to make special provisions for the prevention of and for coping with, terrorist and disruptive activities and for matters connected therewith or incidental thereto.

MR. SPEAKER : Motion moved :

"That leave be granted to introduce a Bill to make special provisions for the prevention of and for coping with, terrorist and disruptive activities and for matters connected therewith or incidental thereto."

Prof. Madhu Dandavate.

PROF. MADHU DANDAVATE : Mr. Speaker, Sir, we do want that very strong measures should be taken for acts of terrorism. On that the entire House is agreed. Sir, I wish to point out that may of us got a 13-page Bill at 9.30 in the morning. The amendments were to be sent before 10 O'clock. I completed the reading of this Bill by 10.10 hours.

MR. SPEAKER : I can allow two hours.

PROF. MADHU DANDAVATE : Just listen to me. Not only that. I do not know whether you have carefully gone through the Bill. I do not think you had the patience to go through this 13-page Bill. Terrorism, disruptive activities, secessionist activities have been redefined and the definitions are given in such a way that knowing our past experience of drafting about any Bills in which detentions and punishments are involved, unless we are very careful, even the jurists like Mr. Seervai said that whenever there are Bills involving liberties of the people or involving certain against tyrannical acts and terrorist acts, one has to be very cautious because you are likely to give in the hands of the bureaucracy an instrument that they are likely to misuse. In this particular case, song, drama, poems and even paintings may have indirect action that there is provocation for terrorism and all these have been brought into the jurisdiction of this Bill. Then, again, not only the words political enmity or incendiarism or terrorism, act of violence but you will be surprised to know that even anything that results into some sort of class conflicts or some sort of class struggle, that is also brought into the picture. Tomorrow if the Adivasis who are oppressed and suppressed organise a satyagrah, stage a demonstration and fight against the zamindars, who have looted and cheated them, even that action will be construed, according to this particular Bill, as a disruptive activity and they are likely to be seriously punished.